NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/78/(IB)/2017

NAME OF THE PETITIONER(S)

: A.M.S TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NAVABARAT BOILER ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for Repordent For Petitioner

ORDER

Counsel representing both the parties are present. Both the counsel prayed time for filing the joint memo of settlement after the payment of the cheque for Rs.1,00,000/- towards final settlement. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)